

**STATEMENT SHOWING THE INSTITUTION, DISPOSAL AND PENDENCY OF CIVIL AND CRIMINAL CASES
IN THE MONTH OF NOVEMBER, 2015 IN THE HIGH COURT OF TRIPURA AT AGARTALA**

S.NO.	CATEGORY OF CASES	OPENING BALANCE	INSTITUTION DURING THE MONTH	DISP O S A L							TOTAL DISPOSAL DURING THE MONTH	NO. OF CASES PENDING
				DIVISION BENCH		SINGLE BENCH		FULL BENCH		LOK ADALAT		
				IN LIMINE	REGULAR	IN LIMINE	REGULAR	IN LIMINE	REGULAR	SETTLED		
CIVIL (MAIN) CASE :												
1	RFA	60	2	0	2	0	3	0	0	0	5	57
2	MFA	7	0	0	0	0	0	0	0	0	0	7
3	MFA (FA)	0	0	0	0	0	0	0	0	0	0	0
4	MFA (WC)	33	0	0	0	0	3	0	0	0	3	30
5	FAO	10	1	0	1	0	0	0	0	0	1	10
6	ARB. P	3	2	0	0	0	3	0	0	0	3	2
7	ARB. A	4	0	0	0	0	0	0	0	0	0	4
8	MAT APPL	34	0	0	1	0	1	0	0	0	2	32
9	FA	29	1	0	0	0	0	0	0	0	0	30
10	MAC	405	8	0	0	0	20	0	0	0	20	393
11	ITA	3	0	0	0	0	0	0	0	0	0	3
12	CROSS OBJECTION	35	0	0	0	0	0	0	0	0	0	35
13	LA.APPL	220	5	0	0	0	2	0	0	0	2	223
14	CE.REF	0	0	0	0	0	0	0	0	0	0	0
15	CRP	47	12	0	0	0	16	0	0	0	16	43
16	REV. PET	2	3	0	2	0	1	0	0	0	3	2
17	Tr. P (C)	5	0	0	0	0	0	0	0	0	0	5
18	CONT. CAS (C)	16	1	0	3	0	0	0	0	0	3	14
19	CONT. APPL (C)	0	0	0	0	0	0	0	0	0	0	0
20	CO. APPL	0	0	0	0	0	0	0	0	0	0	0
21	WP (C)	753	86	0	10	0	41	0	0	0	51	788
22	WA	50	5	0	1	0	0	0	0	0	1	54
23	WP (C) (PIL)	23	0	0	2	0	0	0	0	0	2	21
24	WP (C) (CAT)	3	0	0	0	0	0	0	0	0	0	3
25	WP (C) (HC)	0	1	0	0	0	0	0	0	0	0	1
26	RSA/SA	218	8	0	0	0	9	0	0	0	9	217
27	SAO	1	0	0	0	0	0	0	0	0	0	1
28	EX. PETN	0	0	0	0	0	0	0	0	0	0	0
29	EL. PETN	0	0	0	0	0	0	0	0	0	0	0
TOTAL		1961	135	0	22	0	99	0	0	0	121	1975

CIVIL (MISC) CASE :												
30	CM.APPL	521	10	0	7	0	25	0	0	0	32	499
31	CAVEAT	1	0	0	0	0	0	0	0	0	0	1
TOTAL		522	10	0	7	0	25	0	0	0	32	500
CRL. (MAIN) CASE :												
32	CRL.A(J)	118	12	0	2	0	0	0	0	0	2	128
33	CRL.A	66	1	0	0	0	0	0	0	0	0	67
34	CRL.REV.P	217	7	0	0	0	4	0	0	0	4	220
35	CRL.PETN	42	2	0	0	0	4	0	0	0	4	40
36	CRL.LP	6	0	0	1	0	1	0	0	0	2	4
37	CRL(D)REF.	1	0	0	0	0	0	0	0	0	0	1
38	TRP(CRL)	0	0	0	0	0	0	0	0	0	0	0
39	WP(CRL)	2	2	0	1	0	0	0	0	0	1	3
40	CONT.CAS(CRL)	5	0	0	0	0	0	0	0	0	0	5
41	AB	8	10	0	0	0	12	0	0	0	12	6
42	BA	9	12	0	0	0	14	0	0	0	14	7
TOTAL		474	46	0	4	0	35	0	0	0	39	481
CRL (MISC) CASE :												
43	CRL.M.APPL	75	0	0	0	0	1	0	0	0	1	74
44	CRL.MC	0	0	0	0	0	0	0	0	0	0	0
TOTAL		75	0	0	0	0	1	0	0	0	1	74
GRAND TOTAL		3032	191	0	33	0	160	0	0	0	193	3030

HIGH COURT OF TRIPURA, AGARTALA DISPOSAL INFORMATION SYSTEM (DIS)

STATEMENT SHOWING THE **YEAR -WISE PENDENCY** OF CASES AT THE END OF **NOVEMBER, 2015** IN THE HIGH COURT OF TRIPURA AT AGARTALA

Sl. No.	CATEGORY OF CASES	2003	2004	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	2015	TOTAL PENDENCY
CIVIL (MAIN) CASES :															
1	RFA	1	0	0	0	0	0	1	1	4	12	13	11	14	57
2	MFA	0	0	0	0	0	0	1	1	0	1	2	1	1	7
3	MFA (FA)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
4	MFA (WC)	0	0	0	0	0	0	0	0	0	12	4	7	7	30
5	FAO	0	0	0	0	1	0	0	0	2	1	2	1	3	10
6	ARB. P	0	0	0	0	0	0	0	0	0	0	0	0	2	2
7	ARB. A	0	0	0	0	0	0	0	0	3	1	0	0	0	4
8	MAT APPL	0	0	0	0	0	0	0	0	1	7	4	9	11	32
9	FA	0	0	0	0	0	0	1	0	3	1	4	10	11	30
10	MAC	0	0	0	0	0	0	0	1	10	82	132	100	68	393
11	ITA	0	0	0	0	0	0	0	0	0	0	3	0	0	3
12	CROSS OBJECTION	0	0	0	0	0	0	1	0	0	4	11	10	9	35
13	LA. APPL	1	0	0	0	0	3	0	1	3	43	88	55	29	223
14	CE REF.	0	0	0	0	0	0	0	0	0	0	0	0	0	0
15	CRP	0	0	0	0	0	1	0	1	1	0	0	2	38	43
16	REV. PET	0	0	0	0	0	0	0	0	0	0	0	0	2	2
17	TRP (C)	0	0	0	0	0	0	0	0	0	0	0	0	5	5
18	CONT. CAS (C)	0	0	0	0	1	0	0	1	0	0	0	1	11	14
19	CONT. APPL (C)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20	CO. APPL	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21	WP (C)	0	0	6	16	6	5	9	12	55	77	83	164	355	788
22	WA	0	0	0	0	0	0	0	1	0	5	7	19	22	54
23	WP (C) (PIL)	0	0	0	0	0	0	0	0	0	0	1	7	13	21
24	WP (C) (CAT)	0	0	0	0	0	0	0	0	0	1	1	0	1	3
25	WP (C) (HC)	0	0	0	0	0	0	0	0	0	0	0	0	1	1
26	RSA/SA	0	0	0	0	1	5	1	3	31	50	55	36	35	217
27	SAO	0	0	0	0	0	0	0	0	0	0	0	0	1	1
28	EX. PETN	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29	EL. PETN	0	0	0	0	0	0	0	0	0	0	0	0	0	0
TOTAL		2	0	6	16	9	14	14	22	113	297	410	433	639	1975

RFA No. 26/2003 has been made CAV on 19.10.2015 & LA App. No. 04/2003 has been restored as per the direction of the Hon`ble Supreme Court.

Four WP(C)s of 2005 & three WP(C)s of 2006 have been made CAV on 23.11.2015.

Twelve Writ Appeals of 2010, 2012, 2013, 2014 & 2015 can not be listed as none of the Hon`ble Judges can hear these.

Sl. No.	CATEGORY OF CASES	2003	2004	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	2015	TOTAL PENDENCY
CIVIL (MISC) CASE															
30	CM.APPL	0	0	0	1	1	2	16	23	32	74	100	121	129	499
31	CAVEAT	0	0	0	0	0	0	0	0	0	0	0	0	1	1
TOTAL		0	0	0	1	1	2	16	23	32	74	100	121	130	500
CRL. (MAIN) CASE															
32	CRL.A (J)	0	0	0	0	0	0	0	0	5	2	25	32	64	128
33	CRL.A	0	0	0	0	0	1	0	0	0	3	11	22	30	67
34	CRL.REV.P	0	0	0	0	1	1	2	10	2	45	68	46	45	220
35	CRL.PETN	0	0	0	0	0	0	0	1	1	13	10	5	10	40
36	CRL.LP	0	0	0	0	0	0	0	0	0	0	0	0	4	4
37	CRL (D) REF.	0	0	0	0	0	0	0	0	0	0	0	0	1	1
38	TRP (CRL)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
39	WP (CRL)	0	0	0	0	0	0	0	0	0	0	0	1	2	3
40	CONT.CAS (CRL)	0	0	0	0	0	0	0	0	0	0	1	0	4	5
41	AB	0	0	0	0	0	0	0	0	0	0	0	0	6	6
42	BA	0	0	0	0	0	0	0	0	0	0	0	0	7	7
TOTAL		0	0	0	0	1	2	2	11	8	63	115	106	173	481
CRL (MISC) CASE															
43	CRL.M.APPL	0	0	0	0	0	0	4	3	4	15	20	11	17	74
44	CRL.MC	0	0	0	0	0	0	0	0	0	0	0	0	0	0
TOTAL		0	0	0	0	0	0	4	3	4	15	20	11	17	74
GRAND TOTAL		2	0	6	17	11	18	36	59	157	449	645	671	959	3030